

File no: 03/1/2/2012/QAS/FSSAI
Food Safety and Standard Authority of India,
(Ministry of Health and Family Welfare)
Third & Fourth Floor, FDA Bhawan,
Kotla Road, New Delhi.

ORDER

Dated 29th January 2013

In continuation of earlier extension of time period the proviso to regulation 1.1.2 of Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011 through order issued vide F.No. 03/1/2/2012/QAS/FSSAI dated 24th July, 2012 the undersigned is directed to convey that the compliance by the Food Business Operator towards standards given in aforesaid regulations which are at variance with any of the provision of the license already granted is further extended for another six months or till further orders whichever is earlier.

This issue with approval of competent authority.



Col. C.R. Dalal
Director (Enf), FSSAI